

भिखारियों को रोजगार

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- * 213. श्री हुकम चन्द कश्यप :
 श्री बड़े :
 डा० लक्ष्मीमल्ल सिंघवी :
 श्री यशपाल सिंह :
 श्री विभवनाथ पाण्डेय :
 श्री बागड़ी :
 श्री रामसेवक यादव :

क्या सामाजिक कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) सारे देश में कुल कितने भिखारी हैं;

(ख) क्या भिक्षावृत्ति को कानूनी तौर पर अपराध घोषित करने के लिए सारे देश में एक समान कानून बनाने का सरकार का विचार है;

(ग) क्या भिक्षावृत्ति को समाप्त करने तथा भिखारियों को रोजगार दिलाने के लिए सरकार कुछ योजनाएँ बना रही है; और

(घ) यदि हाँ तो उनका स्वरूप क्या है?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Precise information is not available as no survey in the matter has been conducted so far.

(b) to (d). The subject falls primarily within the sphere of the States. Some States have passed anti-beggary legislation. Some of these States have what are variously called beggar homes, poor houses or work centres. The Planning Commission set up a group to examine the matter. As a result, a provisional scheme to try out a pilot project in about 40 centres which have tourist attraction or are places of pilgrimage has been drawn up for the 4th Plan. The matter is being further examined in

consultation with the Planning Commission and the State Governments.

श्री हुकम चन्द कश्यप : माननीय मंत्री ने अपने उत्तर में बतलाया है कि भिखी जानकारी इकट्ठी नहीं की गई है, प्राकंड नहीं माये हैं। हम ने यह प्रश्न कुछ दिन पहले दिया था, क्या कारण था कि पूरी जानकारी भिखी तक नहीं मंगवा पाये ?

Shrimati Chandrasekhar: A national survey of beggars is not an easy thing. A lot of money will have to be spent.

श्री हुकम चन्द कश्यप : बाजारों में और प्लेटफार्मों पर बहुत से भिखारी झूठा उठा कर खाते हैं। क्या सरकार ने उनके लिये कोई विशेष कदम उठाये हैं कि ऐसी घटनाएँ न हों? विदेशी जब यहाँ याता करते हैं तो यह देखते हैं तथा उससे भारत का झण्डा रूप ले कर नहीं जाते हैं।

Shrimati Chandrasekhar: There are beggar homes in each and every State, and whenever beggars are seen roaming about they are rounded up and put into these beggar homes. The State Governments take both penal and....

Mr. Speaker: He is now talking particularly about railway platforms and public places where foreigners also come, and this creates a very bad impression. Is anything being done about that?

श्री हुकम चन्द कश्यप : फोटो ले लेते हैं।

Shrimati Chandrasekhar: As I said, the question of these people being given work will be taken up in the Fourth Plan.

Shri Bada: In this socialist pattern of society about which our Government speaks so much, is the Government aware that they have not made any definition of beggar? There are

two sorts of beggars, political beggars and street beggars. Even in Delhi they have not made any survey of political beggars and street beggars.

Mr. Speaker: Any survey about Delhi beggars?

Shrimati Chandrasekhar: There was a survey made in 1955 of Delhi beggars. Then it was said to be about 3,000 people. Now I think it must have increased at least two fold.

श्री बड़े : मुख्य प्रश्न रह गया है ।
मैंने पोलिटिकल बैगर्स के लिये पूछा है ।

Mr. Speaker: What answer can I get about political beggars?

Shri Hem Barua: May we have a definition from you of political beggars?

Mr. Speaker: All of us are included in that list!

Dr. L. M. Singhvi: Is the government aware of the widespread feeling that the present proportions of the beggary problem in the country are a consequence of the studied inattention and the utter, calculated, heartless neglect on the part of the government to solve this problem and if so why has the government not implemented the recommendations specifically made by the study group of the Planning Commission, particularly in respect of occupational training and a common law for the country to eradicate beggary?

Shrimati Chandrasekhar: The Planning commission appointed a committee to go into this question of beggary and vagrancy and also juvenile delinquency and the report was submitted to the Planning Commission. The government have formulated certain schemes in consultation with the planning commission and the state governments, and something will be done in the Fourth Plan.

श्री यशपाल सिंह : यह बात कैसे समझ में आ सकती है कि सरकार इस भिक्षावृत्ति का उन्मूलन कर के उन लोगों को रोजगार देगी, जब कि 20-22 लाख पापुलेशन का मुल्क डेनमार्क है और वह हिन्दुस्तान के लिये भीख में मक्खन और दूध भेज रहा है, जब कि हालैण्ड की गलियों में घन्टी बजाकर हिन्दुस्तान के बच्चों के लिये भीख माँधी जा रही है । तो सरकार किस तरह से इन भिक्षकों को रोजगार देगी ।

अध्यक्ष महोदय : श्री बागड़ी ।

श्री बागड़ी : भीख का सवाल गरीबी से ज्यादा जरूरी है और खानाबदोशी और भिखमंगी एक ही जमायत के दो नाम हैं । क्या मंत्री महोदय अपनी इस नाग्रहलियह को मानते हुए कि सरकार हिन्दुस्तान में जो भिखमंगी की लानत है, उसके अभी तक धाकड़ भी इकट्ठे नहीं कर पाई है । लेकिन फिर भी जो आपके तीर्थ-स्थान, आपके रेलवे स्टेशन और बड़े शहरों के बाजारों में भिखमंगी की जो लानत है, इसको मिटाने के लिये बुनियादी तौर पर उनके आवा-धर और उनके रोजगार का कोई प्रबन्ध करने का विचार है और अगर है तो कब तक कर सकेगी ।

Shrimati Chandrasekhar: It is a long question.

Mr. Speaker: I also cannot help her in this respect. Is there any scheme before the government to re-habilitate or to re-employ those beggars that are now in the country?

Shrimati Chandrasekhar: There are a number of beggar homes and work centres in almost all the States. In the Fourth plan we are going to have a number of such work centres. We spent Rs. 156 lakhs in the Third plan; in the Fourth, we are allotting Rs. 3 crores.

श्री बागड़ी : अध्यक्ष महोदय, मंत्री महोदय ने जबाब तो दिया ही नहीं ।

Shri Nath Pal: The hon. Minister in her first reply said that no accurate statistics and data are available. How does one reach the status of beggar? Has any definition been made? Is it the quantum of the income or the factum of begging? As for the quantum of income, according to the latest survey by Dr. Lokanathan, in the rural areas the daily earnings of an Indian rural worker is 13.5 naye paise while some beggars earn more than this. Will it now, therefore, be right to say that perhaps a majority of the countrymen in this country are beggars?

Mr. Speaker: Mr. Banerjee.

Shri Nath Pal: I want a reply to my question.

Shri Hari Vishnu Kamath: What is the criterion—he has asked?

Mr. Speaker: The dictionary can say that.

Shri Nath Pal: You are learned, Sir...

Mr. Speaker: Every man has his own deficiencies.

Shri Nath Pal: I want a reply. There must be some criterion about who is a beggar. What makes a man a beggar? Is it the fact that he begs or is it the quantum of daily income?

Shrimati Chandrasekhar: We have two methods of dealing with beggars: those who are need-based and those who need correction. I think whoever begs—(Interruption).

Mr. Speaker: A beggar is one who goes about and asks for money for his consumption, or a beggar is one who has the lowest income and who cannot sustain himself. What is the criterion?

Shri Hari Vishnu Kamath: Yardstick, criterion, standard?

Shrimati Chandrasekhar: It is the first one: those who ask for alms.

Several hon. Members rose—

Mr. Speaker: What should I do? Shri Tyagi:

श्री त्यागी : मैं पूछना चाहता हूँ कि हमारे प्रदेश में बनारस जो कि एक तीर्थस्थान है वहाँ भी बँगरी का कोई सर्वेक्षण किया गया है जोकि एक तरफ तो बँगरी का कम करते हैं, भीख माँगने का काम करते हैं और दूसरी तरफ उनके पास बैठना भी खतरनाक है क्योंकि वे जेब काट लेते हैं ?

Shri Raghunath Singh: It is most highly objectionable.

Shri S. M. Banerjee: I would like to know whether it is a fact that beggars in our country have recently been encouraged for further begging because of Shri Subramaniam's approach to all countries for aid. I want to know whether they have given encouragement or not.—It should be answered, Sir.

Mr. Speaker: How can this be answered?

Shri S. M. Banerjee: They are no doubt being encouraged.

Mr. Speaker: He can argue it and say.

WRITTEN ANSWERS TO QUESTIONS

Ring Railway for Delhi

- *214. **Shri Yashpal Singh:**
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri D. D. Puri:

Will the Minister of Railways be pleased to state:

- (a) the progress so far made in the construction of Ring Railway around Delhi;
- (b) whether the work is much behind the schedule; and
- (c) the steps taken by Government to complete the project in time?